

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/22366/2025 ARBP/52/2025	M/S. SUBHASIS JENA ENGINEERS AND BUILDERS PVT. LTD.,CUTTACK VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// (//
2	D-ARBP/21456/2025 ARBP/53/2025	JINDAL UNITED STEEL LTD. VS AMBER FURNACE ENGINEERING	ANUPAM DASH VS	// (//
3	D-BLAPL/17849/2025 BLAPL/6466/2025	RAJENDRA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000003/2025
4	D-BLAPL/18512/2025 BLAPL/6467/2025	GOPI PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	MACHHKUND /21 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000087/2024
5	D-BLAPL/18260/2025 BLAPL/6468/2025	AUROBINDO SAHOO @ ARABINDA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000003/2025
6	D-BLAPL/18437/2025 BLAPL/6469/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000009/2025
7	D-BLAPL/18514/2025 BLAPL/6470/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /61 /2025 J.M.F.C.,PADAMPUR(Rayagada) GR/0000066/2025
8	D-BLAPL/18476/2025 BLAPL/6471/2025	ANKUSH BAL VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BARGARH /256 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000031/2025
9	D-BLAPL/18515/2025 BLAPL/6472/2025	DAMBO SAHU @ DAMBA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /61 /2025 J.M.F.C.,PADAMPUR(Rayagada) GR/0000066/2025
10	D-BLAPL/18507/2025 BLAPL/6473/2025	BHABANI @ DHIRENDRA JAL VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BANTALA /228 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000039/2024
11	D-BLAPL/18518/2025 BLAPL/6474/2025	ANIL KUMAR BEHERA @ PINKU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /186 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000048/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/18510/2025 BLAPL/6475/2025	PUNIA @ GOPINATH MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /485 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001947/2024
13	D-BLAPL/18520/2025 BLAPL/6476/2025	NIRANJAN SAHOO @ MILU VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /50 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000232/2025
14	D-BLAPL/18511/2025 BLAPL/6477/2025	PAPU SUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /202 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000574/2025
15	D-BLAPL/18521/2025 BLAPL/6478/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /214 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000621/2025
16	D-BLAPL/18540/2025 BLAPL/6479/2025	SUNIL PATRA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000023/2025
17	D-BLAPL/18528/2025 BLAPL/6480/2025	DEVRAJ VELU VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITLAGARH) /60 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000031/2025
18	D-BLAPL/17614/2025 BLAPL/6481/2025	LAXMIDHAR SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MAHANGA /86 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000140/2025
19	D-BLAPL/18529/2025 BLAPL/6482/2025	ANIL BEHERA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001019/2025
20	D-BLAPL/16355/2025 BLAPL/6483/2025	BHABAGRAHI BARAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	MAHANGA /24 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000034/2025
21	D-BLAPL/15366/2025 BLAPL/6484/2025	DEEPAK @ DEEPAK KU. DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RAJNAGAR /130 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000155/2025
22	D-BLAPL/14882/2025 BLAPL/6485/2025	PRAHALLAD MAHURIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KUNDRA /2 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000020/2025
23	D-BLAPL/17653/2025	APIN DAS	CHIRANJIB ROUT	COLLIERY /290 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

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	BLAPL/6486/2025	VS STATE OF ODISHA	VS	ADDL.SPECIAL JUDGE,TALCHER(Anugul) Spl/0000002/2025
24	D-BLAPL/17920/2025 BLAPL/6487/2025	BIBEKANANDA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /63 /2014 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000042/2014
25	D-BLAPL/17976/2025 BLAPL/6488/2025	VICKY KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	CYBER CRIME AND E.O, BALASORE /12 S.D.J.M.,BALASORE(Baleshwar) CT/0000198/2025
26	D-BLAPL/18355/2025 BLAPL/6489/2025	CHAITAN HARIJAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /387 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000222/2023
27	D-BLAPL/18488/2025 BLAPL/6490/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA TRIPATHY VS	KANAS /22 /2004 JMFC, KANAS(Puri) GR/0000608/2004
28	D-BLAPL/18357/2025 BLAPL/6491/2025	MOUSAK GANDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /387 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000222/2023
29	D-BLAPL/18370/2025 BLAPL/6492/2025	THAKURA MARANDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BANGRIPOSI /50 /2025 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000055/2025
30	D-BLAPL/12312/2025 BLAPL/6493/2025	ANIRUDHA PARAMANIK VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	BYREE /196 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000114/2024
31	D-BLAPL/18371/2025 BLAPL/6494/2025	JAYRAM MARANDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SULIAPADA /102 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000607/2025
32	D-BLAPL/18255/2025 BLAPL/6495/2025	KRUSHNA GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /499 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000076/2025
33	D-BLAPL/18258/2025 BLAPL/6496/2025	CHINTU @ MADHUSUDAN JANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /91 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000328/2025
34	D-BLAPL/17824/2025 BLAPL/6497/2025	MANORANJAN KAMILA VS	AMULYA RATNA PANDA VS	BALASORE TOWN /182 /2024 SPECIAL JUDGE (POCSO), BALASORE(Balasore)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

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35	D-BLAPL/18420/2025 BLAPL/6498/2025	STATE OF ODISHA KALPATARU JENA VS STATE OF ODISHA	SAMBIT BISWAL VS	Spl/0000226/2024 PARADEEP LOCK /98 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000314/2025
36	D-BLAPL/18241/2025 BLAPL/6499/2025	STATE OF ODISHA PRASTUTA PAIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /115 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000090/2023
37	D-BLAPL/18202/2025 BLAPL/6500/2025	STATE OF ODISHA RAJA SHARMA @ THAKUR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /102 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000133/2024
38	D-BLAPL/18429/2025 BLAPL/6501/2025	STATE OF ODISHA SRIPATI BHUSAN SRICHANDAN VS DGGI, BHUBANESWAR	DEVASHIS PANDA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000035/2025
39	D-BLAPL/18291/2025 BLAPL/6502/2025	JITENDRA NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 JMFC, KOTAGARH(Kandhamal) 2(B)CC/0000001/2025
40	D-BLAPL/18548/2025 BLAPL/6503/2025	IRMA KABASI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /166 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000101/2024
41	D-BLAPL/18574/2025 BLAPL/6504/2025	KRISHNA NARAYAN AGARWAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JAGATPUR /386 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000879/2025
42	D-BLAPL/17197/2025 BLAPL/6505/2025	AMULYA KUMAR SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000020/2025
43	D-BLAPL/18435/2025 BLAPL/6506/2025	BUTU @ GIRISH NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul) GR/0000544/2025
44	D-BLAPL/18315/2025 BLAPL/6507/2025	LEMBA HEMBRAM @ DHANUSHA HEMBRAM VS STATE OF ODISHA	SWARUP KUMAR PANDA VS	GORUMOHISANI /31 /2019 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000091/2019
45	D-BLAPL/18325/2025 BLAPL/6508/2025	JADUMANI MUNDA VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	BARANGA /183 /2021 1ST A.D.J., CUTTACK(Cuttack) ST/0000022/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

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46	D-BLAPL/18374/2025 BLAPL/6509/2025	KAMESWAR YADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
47	D-BLAPL/18536/2025 BLAPL/6510/2025	RABINDRA DASH VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	CUTTACK SADAR /204 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000477/2024
48	D-BLAPL/18539/2025 BLAPL/6511/2025	MADHUSUDAN MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /175 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000043/2025
49	D-BLAPL/18492/2025 BLAPL/6512/2025	PHULDAS GOND VS STATE OF ODISHA	SARBESWAR SAHOO VS	UMERKOTE /43 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000044/2022
50	D-BLAPL/17421/2025 BLAPL/6513/2025	ABHIJIT MOHANTY @ ABHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAXMISAGAR P.S. /110 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000258/2025
51	D-BLAPL/18443/2025 BLAPL/6514/2025	RABADA @ R. KUMAR @ RABADA KUMAR VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	MOHANA /40 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000006/2025
52	D-BLAPL/18421/2025 BLAPL/6515/2025	RITU @ ROSHAN PARASETH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /60 /2020 ASST. SESSIONS JUDGE, BALLIGUDA(Koraput) ST/0000033/2021
53	D-BLAPL/18022/2025 BLAPL/6516/2025	SHEIKH ALLAUDDIN @ HALAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /107 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2025
54	D-BLAPL/18864/2025 BLAPL/6517/2025	BASUDEV MAHARANA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	MARINE PENTHAKATA /25 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000032/2024
55	D-BLAPL/18611/2025 BLAPL/6518/2025	SIBU @ DEBENDRA BISWAL VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	COLLIERY /157 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000029/2025
56	D-BLAPL/18557/2025 BLAPL/6519/2025	PRANAYA NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000010/2025
57	D-CMP/24689/2025	RAJ KISHORE JEE	KARUNAKAR GAYA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/913/2025	VS PARAMANANDA JEE	VS	2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000648/2012
58	D-CMP/22748/2025 CMP/914/2025	KUMARI KALYANI @ KALYANI GAJAPATI VS SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000022/2006
59	D-CMP/24726/2025 CMP/915/2025	LADI NARAYANA MURTY @ L.N.MURTY VS LADI CHANDRA SEKHAR RAO	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),RAYGADA(Rayagada) CS/0000078/2019
60	D-CMP/24719/2025 CMP/916/2025	SANDHYARANI SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 2ND A.D.J,KHURDA(Khordha) Fao/0000003/2021
61	D-CMP/24730/2025 CMP/917/2025	KIRUTHIKA PRABHAKARAN @ KURUTHIKA P VS MANJULATA SAMANTARAY	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000636/2021
62	D-CMP/24831/2025 CMP/918/2025	RAMA CHANDRA NAYAK VS LINGARAJ NAYAK	SRINIBAS PARIJA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000854/2019
63	D-CMP/22297/2025 CMP/919/2025	SK. HAIDAR VS MAMTAJ BIBI	SALAUDDIN KHAN VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000531/2012
64	D-CONTC/19871/2025 CONTC/2659/2025	ALOK BEHERA VS SUBHANKAR MOHANTY,TAHASILDAR,DHARMASALA	ADV. VS	// ()
65	D-CONTC/20895/2025 CONTC/2660/2025	M/S.ORISSA STEVEDORES LTD.,CUTTACK VS SATYABARATA DAS, G.M, ORISSA MINERALS DEVELOPMENT CO.LTD., KEONJHAR	SOUMIK SPANDAN TRIPATHY VS	// ()
66	D-CONTC/21595/2025 CONTC/2661/2025	DR. A.GOURISHANKAR PATRUDU VS ARAVIND AGARWAL,IAS	DIBYAJYOTI NAYAK VS	// ()
67	D-CONTC/21623/2025 CONTC/2662/2025	BIKRAM CHANDRA RATH VS DR.ARABINDA BEHERA, IAS	ADV. VS	// ()
68	D-CONTC/21865/2025 CONTC/2663/2025	SIBA CHARAN BEHERA VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

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69	D-CONTC/22579/2025 CONTC/2664/2025	ANU GARG,IAS CHITTARANJAN MISHRA VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// // ()
70	D-CONTC/22583/2025 CONTC/2665/2025	NILANCHAL PRADHAN VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// ()
71	D-CONTC/22736/2025 CONTC/2666/2025	SUBODH KUMAR BEHERA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
72	D-CONTC/23680/2025 CONTC/2667/2025	SUSHREETA BARICK VS ASWATHY S.,IAS	ADV. VS	// ()
73	D-CONTC/23952/2025 CONTC/2668/2025	ABHIJIT DASH VS KAMAL LOCHANA BARAL,EXECUTIVE ENGNR.(D.M),TPCODL,BBSR	SOUMYA MISHRA VS	// ()
74	D-CONTC/24198/2025 CONTC/2669/2025	TUNU MOHARANA VS ANU GARG, ADDL. CHIEF SECY., W.R DEPT., ODISHA	ADV VS	// ()
75	D-CONTC/24711/2025 CONTC/2670/2025	JYOTIRMAYEE SAHU VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// ()
76	D-CONTC/24713/2025 CONTC/2671/2025	SIMITA SAHU VS MRUTYUNJAY TRIPATHY,TAHASILDAR, BBSR	ADV. VS	// ()
77	D-CONTC/24717/2025 CONTC/2672/2025	SARAT CHANDRA DAS VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// ()
78	D-CONTC/24718/2025 CONTC/2673/2025	KUNI @ KUNILATA JENA VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// ()
79	D-CONTC/20908/2025 CONTC/2674/2025	M/S.SPARK FURNITURES PVT LTD, BBSR VS NIRUPAMA SAHU, STATE TAX OFFICER, CT AND GST CIRCLE,BOLANGIR	ADV VS	// ()

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CASES REGISTERED REPORT AS ON :24/06/2025

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80	D-CONTC/21810/2025 CONTC/2675/2025	SAILESH KUMAR PATTNAIK VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// 0 //
81	D-CONTC/22115/2025 CONTC/2676/2025	SUMANTA KUMAR PUNJI VS ASWATHY S.,IAS	ADV. VS	// 0 //
82	D-CONTC/22119/2025 CONTC/2677/2025	SAMATA SWAIN VS ASWATHY S.,IAS	ADV. VS	// 0 //
83	D-CONTC/23884/2025 CONTC/2678/2025	KESHAB MANDAL VS JISU KRISHAN DAS,TAHASILDAR,RAJNAGAR,KENDRAPARA	PRAFULLA KUMAR LENKA VS	// 0 //
84	D-CONTC/24585/2025 CONTC/2679/2025	BABITA PATRA VS DR.SANTOSH KUMAR PADHI,C.D.M AND P.H.O,KANDHAMAL	ADV. VS	// 0 //
85	D-CONTC/20539/2025 CONTC/2680/2025	KALPANA NAYAK VS PREM CHANDRA CHAUDHARY, DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA	SANDHYARANI PANI VS	// 0 //
86	D-CONTC/21899/2025 CONTC/2681/2025	PRATAP KUMAR SA VS ASWATHY S, IAS	A.D.V, VS	// 0 //
87	D-CONTC/21922/2025 CONTC/2682/2025	GHANA SAGARIA VS ANU GARG,IAS	ADV. VS	// 0 //
88	D-CONTC/21934/2025 CONTC/2683/2025	AKSHYA KUMAR BEHERA VS DR.SUDHANSU SARANGI,IPS	ADV. VS	// 0 //
89	D-CONTC/21964/2025 CONTC/2684/2025	SHIPU NAHAK VS DR.SUDHANSU SARANGI,IPS	ADV. VS	// 0 //
90	D-CONTC/22306/2025 CONTC/2685/2025	HIMANSU SEKHAR NAIK VS ASWATHY S, IAS	ADV VS	// 0 //
91	D-CONTC/22360/2025	PRAVAT KUMAR SAHANI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2686/2025	VS DR.CHANDRA SEKHAR PADHI,ENGNR. IN CHIEF, W.R DEPT.	VS	() //
92	D-CONTC/24017/2025 CONTC/2687/2025	MAHESWAR PUTEL VS SANJAYA KUMAR SINGH,IAS	ADV. VS	// ()
93	D-CONTC/24553/2025 CONTC/2688/2025	BIJAY KUMAR SAHOO VS SHALINI PANDIT,IAS	AKSHAYA KUMAR DORA VS	// ()
94	D-CRLA/14920/2025 CRLA/702/2025	BISIKESAN@BISHIKESAN SAHU VS SEBATI SAHU	SHIBANI SHANKAR PRADHAN VS	//0 J.M.F.C.,BARGARH(Bargarh)
95	D-CRLA/14915/2025 CRLA/703/2025	PABITRA DAS VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	ICC/0000099/2006 CHATRAPUR /240 /2019 AD-HOC A.D.J.(FTSC),BERHAMPUR(Garh) Spl/0000126/2019
96	D-CRLA/18362/2025 CRLA/704/2025	HIMANSU SEKHAR SAMANTARY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /37 /2008 SPECIAL JUDGE,BHUBANESWAR(Khor) Confiscation Case/0000005/2014
97	D-CRLA/16676/2025 CRLA/705/2025	RASA MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /170 /2024 ASST. SESSIONS JUDGE, DEOGARH(Del) ST/0000044/2024
98	D-CRLA/16114/2025 CRLA/706/2025	BAPI@SUNIL KUMAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /84 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga) Spl/0000042/2023
99	D-CRLA/17905/2025 CRLA/707/2025	NABIN BHOI VS STATE OF ODISHA	BINAPANI TRIPATHY VS	RENGALI /30 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000046/2017
100	D-CRLLP/15018/2025 CRLLP/44/2025	STATE OF ODISHA(VIG) VS SMITANJALI MOHANTY	SANGRAM DAS, S.C. VIGILANCE VS	CUTTACK VIGILANCE /5 /2018 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000049/2018
101	D-CRLMC/18029/2025 CRLMC/2248/2025	BISHAL KAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KINJIRKELA /80 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000421/2024
102	D-CRLMC/18224/2025 CRLMC/2249/2025	ABHIPSA PATTANAIAK VS	SOMA PATNAIK VS	MADHUPATNA /278 /2024 J.M.F.C.(IV),CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/16781/2025 CRLMC/2250/2025	STATE OF ODISHA SONAMUNI MADKAMI VS	NIRANJAN PANDA VS	GR/0001116/2024 // S.D.J.M.,MALKANGIRI(Malkangiri)
104	D-CRLMC/16804/2025 CRLMC/2251/2025	STATE OF ODISHA DOLAMANI SAHU VS	SAROJ KUMAR PADHY VS	2(A)CC/0000087/2022 //0 A.D.J.,BARGARH(Bargarh)
105	D-CRLMC/18264/2025 CRLMC/2252/2025	NETRANANDA BARIK TINKUL ABHISEHEK JENA VS	DEEPAK KUMAR SAHOO VS	CRREV/0000017/2022 PATKURA /256 /2018 SPECIAL JUDGE (POCSO), KENDRAPAR
106	D-CRLMC/18300/2025 CRLMC/2253/2025	STATE OF ODISHA ANUP KUMAR DAS VS	MRUGANKA MAULI PATNAIK VS	Spl/0001565/2018 KUAKHIA /298 /2024 S.D.J.M.,JAJPUR(Jajapur)
107	D-CRLMC/18041/2025 CRLMC/2254/2025	STATE OF ODISHA PANCHANAN JENA VS	BIBHU PRASAD MOHANTY VS	CT/0001928/2024 BRAHMAGIRI /195 /2024 GRAM NYAYALAYA,BRAHMAGIRI(Pur
108	D-CRLMC/17981/2025 CRLMC/2255/2025	STATE OF ODISHA SOUMYA RANJAN DAS VS	SUDEEP KUMAR SARANGI VS	GR/0000216/2024 BADAGODA P.S. /13 /2017 J.M.F.C.(IV),BHUBANESWAR(Khordha)
109	D-CRLMC/18307/2025 CRLMC/2256/2025	STATE OF ODISHA ANSAR KHAN VS	SUDHANSU SEKHAR DASH VS	CT/0000261/2017 BHARATPUR PS /243 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
110	D-CRLMC/18213/2025 CRLMC/2257/2025	STATE OF ODISHA MANASI SWAIN VS	PUSPAMITRA MOHAPATRA VS	TR/0000229/2022 BEGUNIA P.S. /440 /2023 J.M.F.C.,BEGUNIA(Khordha)
111	D-CRLMC/18021/2025 CRLMC/2258/2025	STATE OF ODISHA B.KUSUMA RANI VS	JYOTI RANJAN DEO VS	GR/0001279/2023 VIGILANCE PS (BERHAMPUR) /12 /2018 SPECIAL JUDGE (VIG),BERHAMPUR(Ga
112	D-CRLMC/17696/2025 CRLMC/2259/2025	STATE OF ODISHA(VIG.) DAITARY PRADHAN VS	BISWAJIT MOHAPATRA VS	MIS.CASE/0000019/2023 VIGILANCE PS (BERHAMPUR) /24 /2014 SPECIAL JUDGE (VIGILANCE), PHULBA
113	D-CRLMC/17698/2025 CRLMC/2260/2025	STATE OF ODISHA(VIG.) DAITARY PRADHAN VS	BISWAJIT MOHAPATRA VS	GR/0000008/2014 VIGILANCE PS (BERHAMPUR) /25 /2014 SPECIAL JUDGE (VIGILANCE), PHULBA
		STATE OF ODISHA(VIG.)		GR/0000009/2014

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/18346/2025 CRLMC/2261/2025	BAISHNAB SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	ENERGY PS (JGATSINGHPUR) /15 /2019 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001230/2019
115	D-CRLMC/18635/2025 CRLMC/2262/2025	AFROZ JAHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KISSANNAGAR PS /104 /2016 PRESIDING OFFICER, DESIGNATED CO ST/0000220/2022
116	D-CRLMC/18453/2025 CRLMC/2263/2025	BHIMA JANI VS STATE OF ODISHA	SULOCHANA PATRO VS	TENTULIKHUNTI /3 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000002/2025
117	D-CRLMC/12549/2025 CRLMC/2264/2025	GOUTAM BRAHMODEO VS REENA BAG	TARA PRASAD MOHAPATRA VS	/ /0 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS CMC/0000033/2018
118	D-CRLMC/18559/2025 CRLMC/2265/2025	BRAJA KISHORE JENA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	SULIAPADA /44 /2019 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0001075/2019
119	D-CRLMC/18585/2025 CRLMC/2266/2025	SANGITA SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	ANGUL TOWN /305 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000825/2021
120	D-CRLMC/15670/2025 CRLMC/2267/2025	KUMUDINI SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANIGRAHI VS	BEGUNIA P.S. /440 /2023 J.M.F.C.,BEGUNIA(Khordha) GR/0001279/2023
121	D-CRLMP/18577/2025 CRLMP/748/2025	GOURANGA MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 DISTRICT AND SESSIONS JUDGE,NAYA CRREV/0000013/2025
122	D-CRLMP/18580/2025 CRLMP/749/2025	GOURANGA MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 DISTRICT AND SESSIONS JUDGE,NAYA CRREV/0000014/2025
123	D-CRLMP/18249/2025 CRLMP/750/2025	SIVASANKAR BEHERA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	AUL /497 /2022 (//
124	D-FAO/24443/2025 FAO/281/2025	MINATI NAYAK VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000049/2022
125	D-FAO/16894/2025	ANJALI PATEL	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/282/2025	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000271/2019
126	D-JCRLA/18714/2025 JCRLA/101/2025	SIPUN @ RAJESH BEHERA VS STATE OF ODISHA	ADV. VS	KISHORENAGAR (ANUGUL) /182 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000076/2021
127	D-JCRLA/18717/2025 JCRLA/102/2025	SUBIDAR SOREN @ PABIRA VS STATE OF ODISHA	ADV. VS	PALLAHARA /124 /2019 A.D.J.,TALCHER(Anugul) CT/0000010/2020
128	D-JCRLA/18720/2025 JCRLA/103/2025	GORA SINGH VS STATE OF ODISHA	ADV. VS	NILGIRI /133 /2016 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000032/2016
129	D-JCRLA/18724/2025 JCRLA/104/2025	DIAN @ SAROJ MARHI VS STATE OF ODISHA	ADV. VS	PADAMPUR /337 /2022 A.D.J.,PADAMPUR(Bargarh) CT/0000001/2024
130	D-JCRLA/18725/2025 JCRLA/105/2025	ROHIT KUMBHAR VS STATE OF ODISHA	ADV. VS	BOUDH /179 /2024 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000018/2024
131	D-JCRLA/18726/2025 JCRLA/106/2025	PURNA CHANDRA DHAL VS STATE OF ODISHA	ADV. VS	MAHANGA /40 /2022 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000017/2022
132	D-JCRLA/18730/2025 JCRLA/107/2025	KALIA @ JYOTI NATH @ JYOTI PRAKASH NATHSHARMA VS STATE OF ODISHA	ADV. VS	KUJANGA /310 /2023 A.D.J.,KUJANG(Jagatsinghapur) CT/0000100/2023
133	D-JCRLA/18733/2025 JCRLA/108/2025	ULLASH BHOI VS STATE OF ODISHA	ADV. VS	NAUGAON /132 /2018 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000080/2019
134	D-JCRLA/18735/2025 JCRLA/109/2025	HIRANYA SETHI VS STATE OF ODISHA	ADV. VS	DIGAPAHANDI /61 /2022 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000118/2022
135	D-JCRLA/18739/2025 JCRLA/110/2025	PHAGNU MAJHI VS STATE OF ODISHA	ADV. VS	THUAMUL RAMPUR /63 /2019 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000086/2019
136	D-JCRLA/18764/2025 JCRLA/111/2025	SULABHA @ PRADEEP KUMAR MALLICK VS	ADV. VS	PATKURA /141 /2016 A.D.J.,KENDRAPARA(Kendrapara)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-JCRLA/18772/2025 JCRLA/112/2025	STATE OF ODISHA GHASIA KIRSANI VS	ADV. VS	ST/0000089/2022 //0 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
138	D-JCRLA/18766/2025 JCRLA/113/2025	STATE OF ODISHA NAROTTAM PENTHEI VS	ADV. VS	SPL. 2(a)C.C./0000009/2024 TELKOI /75 /2022 A.D.J.,KEONJHAR(Kendujhar)
139	D-JCRLA/18773/2025 JCRLA/114/2025	STATE OF ODISHA HEMENDRA NAIK @ DOMO NAIK VS	ADV. VS	ST/0000074/2022 JASHIPUR /137 /2024 AD HOC ADDL.DIST. JUDGE (FTSC), BALASORE
140	D-JCRLA/18767/2025 JCRLA/115/2025	STATE OF ODISHA RAYA MUNDA VS	ADV. VS	Spl/0000041/2024 GHATAGAON /261 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar)
141	D-JCRLA/18774/2025 JCRLA/116/2025	STATE OF ODISHA SANJAY PALAI VS	ADV. VS	Spl/0000076/2024 BRAHMAGIRI /173 /2020 AD-HOC A.D.J.,(FTSC),PURI(Puri)
142	D-JCRLA/18768/2025 JCRLA/117/2025	STATE OF ORISSA SARA NAYAK VS	ADV. VS	TR/0000135/2023 SOSO /110 /2022 A.D.J.,ANANDAPUR(Kendujhar)
143	D-JCRLA/18776/2025 JCRLA/118/2025	STATE OF ODISHA LODGO @ JUNAS KANDULNA VS	ADV. VS	ST/0000051/2022 RAJGANGPUR /163 /2018 SPECIAL JUDGE (POCSO), SUNDARGARH
144	D-JCRLA/18775/2025 JCRLA/119/2025	STATE OF ODISHA CHANDRA SABAR VS	ADV. VS	Spl/0000065/2018 GUNUPUR /109 /2020 A.D.J., GUNUPUR(Rayagada)
145	D-JCRLA/18777/2025 JCRLA/120/2025	STATE OF ODISHA RAMA MUNDA VS	ADV. VS	CT/0000027/2020 KINJIRKELA /28 /2021 A.D.J.,SUNDARGARH(Sundargarh)
146	D-LAA/16076/2025 LAA/26/2025	STATE OF ODISHA GENERAL MANAGER, WATCO DIVISION, SAMBALPUR VS	PRASANNA KUMAR BHUYAN VS	ST/0000044/2021 // PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur)
147	D-LAA/16054/2025 LAA/27/2025	ANANDA KUMAR SAHU G.M.,WATCO DIVISION, SAMBALPUR VS TRILOCHAN PANIGRAHI	PRASANNA KUMAR BHUYAN VS	LA/0000068/2021 // PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-LAA/16086/2025 LAA/28/2025	G.M., WATCO DIVISION, SAMBALPUR VS NALINI SAHU	PRASANNA KUMAR BHUYAN VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000069/2021
149	D-LAA/16100/2025 LAA/29/2025	G.M., WATCO DIVISION, SAMBALPUR VS JAGADISH DHAR	PRASANNA KUMAR BHUYAN VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000070/2021
150	D-MACA/24281/2025 MACA/698/2025	SUNANDA SWAIN VS TATA AIG GENERAL INSURANCE CO.LTD,MUMBAI	DILLIP KUMAR MOHAPATRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000374/2015
151	D-MACA/23912/2025 MACA/699/2025	PRAVATI PRADHAN VS GOBINDA CHANDRA MUKHI	KALPATARU PANIGRAHI VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000168/2016
152	D-MACA/24556/2025 MACA/700/2025	BIKRAM JHODIA VS PRAKASH NAIK	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000231/2016
153	D-MACA/21578/2025 MACA/701/2025	PARSU BISWAL VS MANISHA SHARMA	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000041/2017
154	D-MACA/21481/2025 MACA/702/2025	THE LEGAL MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED, VS TAPOI SAHU	ADITI BENGHA VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000018/2022
155	D-MACA/21645/2025 MACA/703/2025	THE REGIONAL MANAGER, M/S. TATA AIG GENERAL INSURANCE COMPANY LIMITED, VS KARTIK ROUT @ KARTIK CHANDRA ROUT	EDAMHARIKHAN VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/00001194/2018
156	D-MATA/23630/2025 MATA/244/2025	SUVRAJIT DASH VS SOUMYAMAYEE MALLICK	BISWAMBAR MOHANTY VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000279/2022
157	D-MATA/21197/2025 MATA/245/2025	RAKESH KUMAR BHUJBAI VS DIBYA DAS	NIRANJAN LENKA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000111/2022
158	D-MATA/24107/2025 MATA/246/2025	DEBASHREE MOHANTY VS RAJANIKANTA MAHALIK	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000319/2022
159	D-RSA/22391/2025	UDAYA KUMAR PRUSTY	NIRANJAN PRASAD PATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/308/2025	VS KRUSHNA CHANDRA PRUSTY	VS	A.D.J.,JAJPUR(Jajapur) RFA/0000024/2008
160	D-RVWPET/21115/2025 RVWPET/158/2025	UNION OF INDIA VS GOLAKA BIHARI MALLA	PRASANNA KUMAR PARHI,D.S.G.I VS	// () //
161	D-RVWPET/24196/2025 RVWPET/159/2025	REGISTRAR GENERAL OF THE HONBLE HIGH COURT OF ORISSA , CUTTACK VS MALAYA RANJAN DASH	AUROVINDA MOHANTY,A.S.C VS	// () //
162	D-RVWPET/24197/2025 RVWPET/160/2025	REGISTRAR GENERAL OF THE HONBLE HIGH COURT OF ORISSA , CUTTACK VS MALAYA RANJAN DASH	AUROVINDA MOHANTY,A.S.C VS	// () //
163	D-RVWPET/23041/2025 RVWPET/161/2025	SK. ANWAR ALI VS SK. FARUK ALI	PRAJNA SARITA MOHANTY VS	// () //
164	D-TRP(C)/20449/2025 TRP(C)/183/2025	S.DANIEL CHINMAYEE BEHERA VS JAYANTI BEHERA	DEEPAK RANJAN SUNDARAY VS	// CIVIL JUDGE(SD)-CUM-A.S.J., RAJGAN CS/0000069/2021
165	D-TRP(C)/23760/2025 TRP(C)/184/2025	GANESH NAYAK VS SASMITA NAYAK	BIDESHI KUMAR GHADEI VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000036/2025
166	D-TRP(C)/24873/2025 TRP(C)/185/2025	RINKI PANIGRAHI VS LADU KISHORE TRIPATHY	ALOK KUMAR PANDA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000004/2025
167	D-WA/23024/2025 WA/985/2025	DR.SURENDRANATH MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// () //
168	D-WA/18051/2025 WA/986/2025	STATE OF ODISHA VS SAROJA KANTA MOHAPATRA	AISHWARYA DASH,A.S.C VS	// () //
169	D-WA/18052/2025 WA/987/2025	STATE OF ODISHA VS PARAMESWAR PANDA	SASWAT DAS,A.G.A VS	// () //
170	D-WA/23118/2025 WA/988/2025	RABINDRANATH SWAIN VS	KRUSHNA CHANDRA DASH VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/18361/2025 WA/989/2025	STATE OF ODISHA RADHAMOHAN DAS VS COMMISSIONER OF CONSOLIDATION, ODISHA, CUTTACK	SATYABADI MANTRY VS	// // ()
172	D-WP(C)/23810/2025 WP(C)/17236/2025	KRUSHNA CHANDRA MOHANTY VS UNION OF INDIA	DILLIP KUMAR RAY VS	// ()
173	D-WP(C)/22981/2025 WP(C)/17237/2025	KUNJA BIHARI DHAL VS	RAMDAS ACHARY VS	// ()
174	D-WP(C)/23978/2025 WP(C)/17238/2025	STATE OF ODISHA PARSHURAM MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// ()
175	D-WP(C)/23722/2025 WP(C)/17239/2025	STATE OF ODISHA BINAPANI PARIDA VS	AKSHAYA KUMAR SAHOO VS	// ()
176	D-WP(C)/24804/2025 WP(C)/17240/2025	STATE OF ODISHA MINA BHATTA VS ASSISTANT COMMISSIONER OF ENDOWMENTS	JYOTI RANJAN DEO VS	// ()
177	D-WP(C)/22861/2025 WP(C)/17241/2025	REBATI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
178	D-WP(C)/24291/2025 WP(C)/17242/2025	BISHNU CHARAN SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// ()
179	D-WP(C)/22805/2025 WP(C)/17243/2025	SARAT NAYAK @ SARAT CHANDRA NAYAK VS COMMISSIONER CONSOLIDATION, BBSR	HRUDANANDA MOHAPATRA VS	// ()
180	D-WP(C)/24176/2025 WP(C)/17244/2025	MARKANDA MALLICK VS STATE OF ODISHA	PRABIN DAS VS	// ()
181	D-WP(C)/23866/2025 WP(C)/17245/2025	BHOLANATH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/24288/2025 WP(C)/17246/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
183	D-WP(C)/24220/2025 WP(C)/17247/2025	GHASIRAM MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
184	D-WP(C)/24286/2025 WP(C)/17248/2025	PRATIVA MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
185	D-WP(C)/24167/2025 WP(C)/17249/2025	KHIROD CHANDRA MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
186	D-WP(C)/23868/2025 WP(C)/17250/2025	BIDYADHAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	D-WP(C)/24285/2025 WP(C)/17251/2025	PITABASA ROUTRAY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
188	D-WP(C)/23562/2025 WP(C)/17252/2025	MANGAL MAJHI VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
189	D-WP(C)/24134/2025 WP(C)/17253/2025	PRADIP BEHERA VS STATE OF ODISHA	JAGADISH BEHERA VS	// 0 //
190	D-WP(C)/24223/2025 WP(C)/17254/2025	BANSHIDHAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
191	D-WP(C)/22012/2025 WP(C)/17255/2025	M/S. YAZDANI STEEL AND POWER LTD, JAJPUR VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, JAJPUR DIVISION, JAJPUR ROAD	PRAKASH KUMAR JENA VS	// 0 //
192	D-WP(C)/24234/2025 WP(C)/17256/2025	HARBINDER SINGH DEENGRA VS CENTRAL INFORMATION COMMISSION,	PRANAB KUMAR SAMANTRAY VS	// 0 //
193	D-WP(C)/24195/2025	SAROJINI PRADHAN	ARUN KUMAR PATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17257/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/24178/2025 WP(C)/17258/2025	BIJAY KUMAR SUTAR VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
195	D-WP(C)/23266/2025 WP(C)/17259/2025	PRIYA RANJAN DAS VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
196	D-WP(C)/23977/2025 WP(C)/17260/2025	RAJ KUMAR ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
197	D-WP(C)/24236/2025 WP(C)/17261/2025	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// 0 //
198	D-WP(C)/24243/2025 WP(C)/17262/2025	MADAN MOHAN BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
199	D-WP(C)/23964/2025 WP(C)/17263/2025	NARAYAN RAJ VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
200	D-WP(C)/24289/2025 WP(C)/17264/2025	VISHVAJEEVAN PATI VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
201	D-WP(C)/24193/2025 WP(C)/17265/2025	URMILA NAIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
202	D-WP(C)/23975/2025 WP(C)/17266/2025	SANTOSH KUMAR DHARUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
203	D-WP(C)/24581/2025 WP(C)/17267/2025	DR.SHUCHISMITA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
204	D-WP(C)/23974/2025 WP(C)/17268/2025	CHITRASEN SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/24582/2025 WP(C)/17269/2025	STATE OF ODISHA DR.BHAGYASHREE PANDA VS	KUNAL KUMAR SWAIN VS	// // 0
206	D-WP(C)/23108/2025 WP(C)/17270/2025	STATE OF ODISHA M/S.STEEL AUTHORITY OF INDIA LTD.,RSP, SUNDERGARH VS	NIROD KUMAR SAHU VS	// // 0
207	D-WP(C)/24279/2025 WP(C)/17271/2025	HARBINDER SINGH DEENGRA ANADI CHARAN DAS VS	PRABIN DAS VS	// // 0
208	D-WP(C)/24583/2025 WP(C)/17272/2025	STATE OF ODISHA PIYUSH AGRAWAL VS	KUNAL KUMAR SWAIN VS	// // 0
209	D-WP(C)/24214/2025 WP(C)/17273/2025	CENTRAL BOARD OF SECONDARY EDUCATION, DELHI RAJESWAR MAJHI VS	DHANANJAYA MUND VS	// // 0
210	D-WP(C)/23206/2025 WP(C)/17274/2025	STATE OF ODISHA BHARATI PANDA VS	PRASANTA KUMAR JENA VS	// // 0
211	D-WP(C)/23283/2025 WP(C)/17275/2025	STATE OF ODISHA JYOTSHNARANI MISHRA VS	ASHIS KUMAR MISHRA VS	// // 0
212	D-WP(C)/24498/2025 WP(C)/17276/2025	THE STATE OF ODISHA BHUBANESWARI GOUD VS	RAMAKANTA DAS VS	// // 0
213	D-WP(C)/23710/2025 WP(C)/17277/2025	STATE OF ODISHA BIRABAR NAG VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
214	D-WP(C)/18123/2025 WP(C)/17278/2025	STATE OF ODISHA SHYAM SUNDAR AGARWAL VS	PRASANNA KUMAR PANDA VS	// // 0
215	D-WP(C)/25145/2025 WP(C)/17279/2025	STATE OF ODISHA DILLIP KUMAR PATRA VS	BIJAY KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/23262/2025 WP(C)/17280/2025	JANARDAN DEBNATH VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
217	D-WP(C)/24232/2025 WP(C)/17281/2025	MANORANJAN PANIGRAHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	D-WP(C)/20545/2025 WP(C)/17282/2025	SHAKUNTALA NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
219	D-WP(C)/23275/2025 WP(C)/17283/2025	M/S ORIENTAL INSURANCE CO LTD, CUTTACK VS DEBAKI LOHAR	SOMNATH RAY VS	// 0 //
220	D-WP(C)/24869/2025 WP(C)/17284/2025	SWAPAN KRISHNA MANDAL VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
221	D-WP(C)/24801/2025 WP(C)/17285/2025	M/S ASHADEEP AQUACULTURE PVT. LTD., TINIPADA, BALASORE VS STATE OF ODISHA	SATYANARAYAN PATTANAİK VS	// 0 //
222	D-WP(C)/20717/2025 WP(C)/17286/2025	NARAYAN PRADHAN VS SPECIAL LAND ACQUISITION OFFICER, SAMBALPUR	RABINDRA NATH DEBATA VS	// 0 //
223	D-WP(C)/23408/2025 WP(C)/17287/2025	SULOCHANA PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
224	D-WP(C)/24529/2025 WP(C)/17288/2025	RITESH SHARMA VS AMRITA MOHAPATRA	ANKITA MUKHERJI VS	// 0 //
225	D-WP(C)/21045/2025 WP(C)/17289/2025	BIDULATA ROUT VS THE COLLECTOR, KHORDHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
226	D-WP(C)/23739/2025 WP(C)/17290/2025	SRIDHARA MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
227	D-WP(C)/21516/2025	THE BUSINESS HEAD, BISRA STONE LIME COMPANY LIMITED., BIRMITRAPUR	AMARNATH JHA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17291/2025	VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT, BBSR	VS	0 //
228	D-WP(C)/23723/2025 WP(C)/17292/2025	M/S. SAVITRI INDUSTRIES, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
229	D-WP(C)/24779/2025 WP(C)/17293/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
230	D-WP(C)/24724/2025 WP(C)/17294/2025	RAMESH CHANDRA SATPATHY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
231	D-WP(C)/24094/2025 WP(C)/17295/2025	RADHAKANTA JENA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
232	D-WP(C)/24776/2025 WP(C)/17296/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
233	D-WP(C)/23716/2025 WP(C)/17297/2025	BABAJI CHARAN NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
234	D-WP(C)/24282/2025 WP(C)/17298/2025	ABHAYA KUMAR PATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
235	D-WP(C)/24974/2025 WP(C)/17299/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
236	D-WP(C)/24170/2025 WP(C)/17300/2025	HRUDANANDA MALLICK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
237	D-WP(C)/23817/2025 WP(C)/17301/2025	NIRAKAR SAHOO VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
238	D-WP(C)/23913/2025 WP(C)/17302/2025	SCHOOL MANAGING COMMITTEE OF GOVERNMENT UPPER PRIMARY SCHOOL , BUKUNAL VS	BUKUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/24172/2025 WP(C)/17303/2025	STATE OF ODISHA BIRENDRA NATH GHOSH VS	PRABIN DAS VS	// // ()
240	D-WP(C)/23110/2025 WP(C)/17304/2025	STATE OF ODISHA PITAMBAR PANDA VS	DILLIP KUMAR RAY VS	// // ()
241	D-WP(C)/21396/2025 WP(C)/17305/2025	STATE OF ODISHA SABITA MALLA VS	BISWAJIT PASAYAT VS	// // ()
242	D-WP(C)/24180/2025 WP(C)/17306/2025	THE SUB COLLECTOR, KENDRAPARA HADIBANDHU MULIA VS	PRABIN DAS VS	// // ()
243	D-WP(C)/24283/2025 WP(C)/17307/2025	STATE OF ODISHA KHAGESWAR DAS VS	PRABIN DAS VS	// // ()
244	D-WP(C)/24949/2025 WP(C)/17308/2025	STATE OF ODISHA M/S HEMANTA CHARAN PATRA, DHENKANAL VS	DILLIP KUMAR SAHOO VS	// // ()
245	D-WP(C)/24284/2025 WP(C)/17309/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR AKHAYA KUMAR NAYAK VS	PRABIN DAS VS	// // ()
246	D-WP(C)/24954/2025 WP(C)/17310/2025	STATE OF ODISHA M/S SANATAN SAHOO, DHENKANAL VS	DILLIP KUMAR SAHOO VS	// // ()
247	D-WP(C)/22751/2025 WP(C)/17311/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR CHARUSMITA PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	D-WP(C)/24774/2025 WP(C)/17312/2025	STATE OF ODISHA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // ()
249	D-WP(C)/24752/2025 WP(C)/17313/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK AKURA SAHU VS	PRAHALLAD SAHU VS	// // ()
		CO OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/24891/2025 WP(C)/17314/2025	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
251	D-WP(C)/24382/2025 WP(C)/17315/2025	SWAMI SHANKARANANDA GIRI VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
252	D-WP(C)/24987/2025 WP(C)/17316/2025	JYOTI PRAKASH TANDI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
253	D-WP(C)/24942/2025 WP(C)/17317/2025	M/S MAA SARALA SUPPLY AGENCY, CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	DILLIP KUMAR SAHOO VS	// 0 //
254	D-WP(C)/24796/2025 WP(C)/17318/2025	DR. PRIYANKA KAR VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
255	D-WP(C)/24994/2025 WP(C)/17319/2025	SUBRAT KUMAR CHOUDHURY VS UNION OF INDIA	RAJIB LOCHAN PATTNAIK VS	// 0 //
256	D-WP(C)/21784/2025 WP(C)/17320/2025	ETISREE TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
257	D-WP(C)/23752/2025 WP(C)/17321/2025	SUSANTA KUMAR PATNAIK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
258	D-WP(C)/25092/2025 WP(C)/17322/2025	ESSEL MINING AND INDUSTRIES LTD, KOLKATA VS THE SUB REGISTRAR, BONAI, SUNDERGARH	IPSIT AUROBINDO ACHARYA VS	// 0 //
259	D-WP(C)/24943/2025 WP(C)/17323/2025	M/S.MAA TARINI SUPPLIERS , CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	DILLIP KUMAR SAHOO VS	// 0 //
260	D-WP(C)/24770/2025 WP(C)/17324/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
261	D-WP(C)/24768/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17325/2025	VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	VS	0 //
262	D-WP(C)/24771/2025 WP(C)/17326/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
263	D-WP(C)/24876/2025 WP(C)/17327/2025	UPENDRA NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
264	D-WP(C)/24879/2025 WP(C)/17328/2025	DEBENDRA KHILAR VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
265	D-WP(C)/24885/2025 WP(C)/17329/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
266	D-WP(C)/25025/2025 WP(C)/17330/2025	MEENAKSHI SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
267	D-WP(C)/24887/2025 WP(C)/17331/2025	BIBHUSUNDAR SETHI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
268	D-WP(C)/24892/2025 WP(C)/17332/2025	ARUNA PATRA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
269	D-WP(C)/25098/2025 WP(C)/17333/2025	BIRENDRA KUMAR PADHI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
270	D-WP(C)/23928/2025 WP(C)/17334/2025	SANMAYA KUMAR BHOI VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
271	D-WP(C)/24899/2025 WP(C)/17335/2025	PRAVAKAR SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
272	D-WP(C)/24757/2025 WP(C)/17336/2025	PHAKIR MOHAN JENA VS	TUSHAR KANTA NAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/25174/2025 WP(C)/17337/2025	STATE OF ODISHA SUPRAVA SAHU VS	LAMBODAR PRADHAN VS	// // 0
274	D-WP(C)/23579/2025 WP(C)/17338/2025	STATE OF ODISHA M/S KNIT NET INDUSTRIES PVT LTD., KHURDA VS	SITANSHU KUMAR DEY VS	// // 0
275	D-WP(C)/23879/2025 WP(C)/17339/2025	BANK OF BARODA, MAIN BRANCH BAPUJI NAGAR, BBSR RAMA KRUSHNA PATRA VS	PRASHANTA KUMAR NAYAK VS	// // 0
276	D-WP(C)/24250/2025 WP(C)/17340/2025	STATE OF ODISHA SUSHANTA KUMAR DWARI VS	SANDHYARANI PANI VS	// // 0
277	D-WP(C)/24066/2025 WP(C)/17341/2025	THE COMMISSIONER CUM SECRETARY ,DEPT OF HIGHER EDUCATION, GOVT. OF ODISHA RUKUNI SARAF VS	PRASHANTA KUMAR NAYAK VS	// // 0
278	D-WP(C)/25168/2025 WP(C)/17342/2025	STATE OF ODISHA REETANJALI MISHRA VS	KARUNAKAR RATH VS	// // 0
279	D-WP(C)/24161/2025 WP(C)/17343/2025	STATE OF ODISHA THE ALL ODISHA STATE BANK OFFICERS HOUSING COOPERTIVE SOCIETY, KHURDA VS	PRABIN DAS VS	// // 0
280	D-WP(C)/23472/2025 WP(C)/17344/2025	STATE OF ODISHA M/S. SAHOO SUPPLY AGENCY VS	CHITRASEN PARIDA VS	// // 0
281	D-WP(C)/24764/2025 WP(C)/17345/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0
282	D-WP(C)/24427/2025 WP(C)/17346/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK CHANDRAMANI PRADHAN VS	ROHIT RANJAN RAY VS	// // 0
283	D-WP(C)/24766/2025 WP(C)/17347/2025	JAGANNATH PRASAD BHANJA DEO ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/23470/2025 WP(C)/17348/2025	M/S. SAHOO SUPPLY AGENCY VS UNION OF INDIA	CHITRASEN PARIDA VS	// 0 //
285	D-WP(C)/24782/2025 WP(C)/17349/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
286	D-WP(C)/24431/2025 WP(C)/17350/2025	ARJUNA SWAIN VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
287	D-WP(C)/24287/2025 WP(C)/17351/2025	DR.SWADESH KUMAR MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
288	D-WP(C)/24435/2025 WP(C)/17352/2025	SK JABAR BUX @ GUNDU BUX VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
289	D-WP(C)/24763/2025 WP(C)/17353/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
290	D-WP(C)/24252/2025 WP(C)/17354/2025	BALARAM DALNAYAK VS THE COMMISSIONER CUM SECRETARY, DEPT. OF HIGHER EDUCATION.,GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
291	D-WP(C)/24805/2025 WP(C)/17355/2025	BIKASH ROUT VS SOOMAN JENA @ ROUT	JAJATI KESHARI KHUNTIA VS	// 0 //
292	D-WP(C)/25060/2025 WP(C)/17356/2025	SHASHI KANTA RATH VS STATE OF ODISHA	ISWAR MOHANTY VS	// 0 //
293	D-WP(C)/24781/2025 WP(C)/17357/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
294	D-WP(C)/24610/2025 WP(C)/17358/2025	M/S.BIPIN KUMAR PANDA, SONEPUR VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR ZONE	SIDHARTH SHANKAR PADHY VS	// 0 //
295	D-WP(C)/23188/2025	KABITARANI PRADHAN	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17359/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/24809/2025 WP(C)/17360/2025	SUBASH CHANDRA DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
297	D-WP(C)/24923/2025 WP(C)/17361/2025	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
298	D-WP(C)/25213/2025 WP(C)/17362/2025	MOHESWAR MOHAPATRO VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
299	D-WP(C)/22709/2025 WP(C)/17363/2025	AKRURA SAHOO @ AKUR SAHU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
300	D-WP(C)/21678/2025 WP(C)/17364/2025	GOUTAM SAHOO VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
301	D-WP(C)/24156/2025 WP(C)/17365/2025	M/S ORGANOPONIX PRIVATE LTD, PURI VS STATE OF ODISHA	JYOTI PRASAD PATRI VS	// 0 //
302	D-WP(C)/25156/2025 WP(C)/17366/2025	SANJAYA ROUT VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
303	D-WP(C)/24746/2025 WP(C)/17367/2025	DAMBURUDHAR KAIBARTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// 0 //
304	D-WP(C)/25270/2025 WP(C)/17368/2025	DR.KANHU CHARAN PATRO VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
305	D-WP(C)/16610/2025 WP(C)/17369/2025	MAMATA PATRA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
306	D-WP(C)/25020/2025 WP(C)/17370/2025	G.MANJU SERVICES PVT.LTD VS	SUKANTA KUMAR DALAI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/25012/2025 WP(C)/17371/2025	STATE OF ODISHA DHABALESWAR GURU VS	SATYAJIT BEHERA VS	// // 0
308	D-WP(C)/24829/2025 WP(C)/17372/2025	STATE OF ODISHA PRAVAKAR NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // 0
309	D-WP(C)/25120/2025 WP(C)/17373/2025	STATE OF ODISHA KSHIROD MOHARANA VS	SAMVIT MOHANTY VS	// // 0
310	D-WP(C)/25083/2025 WP(C)/17374/2025	STATE OF ODISHA BINAYAK NAYAK VS	SWAPNA KUMAR OJHA VS	// // 0
311	D-WP(C)/25247/2025 WP(C)/17375/2025	STATE OF ODISHA JITENDRA PRUSTY VS	BISHNU CHARAN SAHU VS	// // 0
312	D-WP(C)/25150/2025 WP(C)/17376/2025	STATE OF ODISHA NIRANJAN MAHARANA VS	SAMVIT MOHANTY VS	// // 0
313	D-WP(C)/24629/2025 WP(C)/17377/2025	STATE OF ODISHA ANKUR AGARWAL VS	ASIT KUMAR CHAUDHURY VS	// // 0
314	D-WP(C)/25215/2025 WP(C)/17378/2025	SUPERINTENDENT OF POLICE, BERHAMPUR, GANJAM SIBARAM SWAIN VS	MANOJA KUMAR KHUNTIA VS	// // 0
315	D-WP(C)/24980/2025 WP(C)/17379/2025	STATE OF ODISHA M/S. QUANTUM GLOBAL INFRATECH LTD., BBSR VS	SWARUP RANJAN SINGH SAMANT VS	// // 0
316	D-WP(C)/24868/2025 WP(C)/17380/2025	STATE OF ODISHA GANESWAR BEHERA VS	SANGRAM JENA VS	// // 0
317	D-WP(C)/25113/2025 WP(C)/17381/2025	ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION CHANDRABHAN AGRAWAL VS	SUNIL KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/24688/2025 WP(C)/17382/2025	SHISHIR KUMAR PARIDA VS STATE OF ODISHA	JAYANANDA JENA VS	// () //
319	D-WP(C)/25037/2025 WP(C)/17383/2025	BAPI SINGH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// () //
320	D-WP(C)/24628/2025 WP(C)/17384/2025	ANKUR AGARWAL VS SONALI MOHAPATRA	ASIT KUMAR CHAUDHURY VS	// () //
321	D-WP(C)/25324/2025 WP(C)/17385/2025	NABA KUMAR RAY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //
322	D-WP(C)/24948/2025 WP(C)/17386/2025	M/S AMBUJI MINES AND MINERALS, BBSR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// () //
323	D-WP(C)/25018/2025 WP(C)/17387/2025	BHUBANESWAR UNNAYANPARISHAD, BBSR VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	// () //
324	D-ABLAPL/17856/2025 ABLAPL/7360/2025	GITANJALI BADAJENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /217 /2025 () //
325	D-ABLAPL/17886/2025 ABLAPL/7361/2025	BIDYADHAR BHOI @ BAPUNI BHOI @ BAPI BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIANTA P.S. /211 /2025 () //
326	D-ABLAPL/18327/2025 ABLAPL/7362/2025	LAMBODAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
327	D-ABLAPL/18191/2025 ABLAPL/7363/2025	SIBANANDA SWAIN @ GOBARA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHANGA /144 /2025 () //
328	D-ABLAPL/18352/2025 ABLAPL/7364/2025	MUKTAR ALLI VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /136 /2025 () //
329	D-ABLAPL/18417/2025	SANAND SASMAL	SUMIT SEKHAR PATTANAIAK	BIDANASI /140 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7365/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/18423/2025 ABLAPL/7366/2025	SK. TAYUB ALI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NEMALO /131 /2025 () //
331	D-ABLAPL/18232/2025 ABLAPL/7367/2025	BADAL HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /490 /2021 () //
332	D-ABLAPL/18428/2025 ABLAPL/7368/2025	BALARAM JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /218 /2025 () //
333	D-ABLAPL/18257/2025 ABLAPL/7369/2025	SHYAM KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /51 /2025 () //
334	D-ABLAPL/18430/2025 ABLAPL/7370/2025	B. BAYA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /510 /2024 () //
335	D-ABLAPL/18484/2025 ABLAPL/7371/2025	MANOJ KUMAR BISWAL VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	KENDRAPARA SADAR /631 /2024 () //
336	D-ABLAPL/18490/2025 ABLAPL/7372/2025	AKASH MALIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /72 /2025 () //
337	D-ABLAPL/18495/2025 ABLAPL/7373/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	JAGATSINGPUR /424 /2025 () //
338	D-ABLAPL/17686/2025 ABLAPL/7374/2025	SATYAWART MISHRA VS STATE OF ODISHA	PRATYASISH MOHANTY VS	KORAPUT TOWN /112 /2025 () //
339	D-ABLAPL/18500/2025 ABLAPL/7375/2025	PABITRA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /46 /2025 () //
340	D-ABLAPL/17941/2025 ABLAPL/7376/2025	ANUP KUMAR AGRAWAL VS	DEVASHIS PANDA VS	BELPARA /148 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/18501/2025 ABLAPL/7377/2025	STATE OF ODISHA KABITA MAHALIK @ PARBATI VS STATE OF ODISHA	GOREKHANATH DAS VS	// MARINE KASIA /46 /2025 ()
342	D-ABLAPL/18330/2025 ABLAPL/7378/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK@PADIA@PRADIP KUMAR NAYAK VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// BARANGA /294 /2025 ()
343	D-ABLAPL/18502/2025 ABLAPL/7379/2025	STATE OF ODISHA ALTAF VS STATE OF ODISHA	ARIJEET MISHRA VS	// ANGUL TOWN /984 /2024 ()
344	D-ABLAPL/18313/2025 ABLAPL/7380/2025	STATE OF ODISHA CHINMAYA KUMAR PALAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// SEA BEACH /155 /2025 ()
345	D-ABLAPL/18471/2025 ABLAPL/7381/2025	STATE OF ODISHA SK. TAJUBBIN @ TAJUDDIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// TIHIDI /197 /2025 ()
346	D-ABLAPL/17432/2025 ABLAPL/7382/2025	STATE OF ODISHA BASUDEB PAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	// TALASARI MARINE /49 /2025 ()
347	D-ABLAPL/18366/2025 ABLAPL/7383/2025	STATE OF ODISHA SUBAS JENA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// MARINE PS ARAKHAKUDA /61 /2025 ()
348	D-ABLAPL/18367/2025 ABLAPL/7384/2025	STATE OF ODISHA MEGHANADA BEHERA @ MEGHA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000097/2025
349	D-ABLAPL/18110/2025 ABLAPL/7385/2025	STATE OF ODISHA ELIZA @ CHANDA KHAN VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// KUJANGA /212 /2025 ()
350	D-ABLAPL/18582/2025 ABLAPL/7386/2025	STATE OF ODISHA DIPANKAR BISWAS @ ANAM BISWAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KALIMELA /128 /2025 ()
351	D-ABLAPL/18082/2025 ABLAPL/7387/2025	STATE OF ODISHA BAPI @ JANAKI BALLAV SAMANT RAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /115 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/18234/2025 ABLAPL/7388/2025	MANGU @ MANOJA KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /119 /2025 () //
353	D-ABLAPL/18483/2025 ABLAPL/7389/2025	SANJIB KUMAR GIRI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /200 /2025 () //
354	D-ABLAPL/18516/2025 ABLAPL/7390/2025	SUBASH CHANDRA BALIARSINGH @ SUBASH BALIARSINGH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	GOP /194 /2025 () //
355	D-ABLAPL/18004/2025 ABLAPL/7391/2025	RINKU JENA @ SUBHRAJIT JENA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /286 /2025 () //
356	D-ABLAPL/18112/2025 ABLAPL/7392/2025	TARUA MOHANTY @ TARUN KANTA MOHANTY VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	/ /0 () //
357	D-ABLAPL/18271/2025 ABLAPL/7393/2025	DINABANDHU JENA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	SAHID NAGAR P.S. /224 /2024 () //
358	D-ABLAPL/18394/2025 ABLAPL/7394/2025	PRADEEP DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /337 /2025 () //
359	D-ABLAPL/17672/2025 ABLAPL/7395/2025	RAHUL KHAWADIA @ RAHUL Khabadia VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHARABEL NAGAR P.S. /227 /2025 () //
360	D-ABLAPL/18517/2025 ABLAPL/7396/2025	DHANESWAR BISWAL VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BARAMBA /139 /2025 () //
361	D-ABLAPL/17691/2025 ABLAPL/7397/2025	UPAN @ UPA @ UPENDRA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP MODEL /114 /2025 () //
362	D-ABLAPL/17071/2025 ABLAPL/7398/2025	AJAY KUMAR DANDAPAT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASGOBINDPUR /205 /2025 () //
363	D-ABLAPL/17102/2025	BINOD KUMAR DANDAPAT	PRAVASH CHANDRA JENA	RASGOBINDPUR /205 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7399/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18011/2025 ABLAPL/7400/2025	KAJAL BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /261 /2025 () //
365	D-ABLAPL/17921/2025 ABLAPL/7401/2025	SOUMYARANJAN DHIBAR @ SITU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /225 /2025 () //
366	D-ABLAPL/18570/2025 ABLAPL/7402/2025	SAMIR BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMIPUR /63 /2025 () //
367	D-ABLAPL/18519/2025 ABLAPL/7403/2025	SOUDAMINI NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	INFOCITY PS /264 /2025 () //
368	D-ABLAPL/17671/2025 ABLAPL/7404/2025	PREMANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /408 /2025 () //
369	D-ABLAPL/18586/2025 ABLAPL/7405/2025	BANDHUA @ DINABANDHU MARTHA VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	JODAPADAR /101 /2025 () //
370	D-ABLAPL/18562/2025 ABLAPL/7406/2025	KISHAN RAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /432 /2025 () //
371	D-ABLAPL/18605/2025 ABLAPL/7407/2025	AMJAD AHEMMAD KHAN @ GORA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 () //
372	D-ABLAPL/18616/2025 ABLAPL/7408/2025	LAMBU @ LAMBODHAR HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /125 /2025 () //
373	D-ABLAPL/17888/2025 ABLAPL/7409/2025	RADHESHYAM PANDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 () //
374	D-ABLAPL/18138/2025 ABLAPL/7410/2025	ABHIRAM MAJHI VS	JYOTIRMAYA SAHOO VS	CHANDAHANDI /142 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/18347/2025 ABLAPL/7411/2025	STATE OF ODISHA SAROJ KUMAR SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// BALIKUDA /268 /2025 () //
376	D-ABLAPL/18870/2025 ABLAPL/7412/2025	ABHIJIT SAMANTARA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SEA BEACH /155 /2025 () //
377	D-ABLAPL/18568/2025 ABLAPL/7413/2025	DIPTI RANJAN PARIJA @ LITU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /214 /2025 () //
378	D-ABLAPL/18601/2025 ABLAPL/7414/2025	TARASISH PARIDA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	SALIPUR /246 /2025 () //
379	D-ABLAPL/18263/2025 ABLAPL/7415/2025	PRAMOD DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /311 /2025 () //
380	D-ABLAPL/18785/2025 ABLAPL/7416/2025	ADARSH AGRAWAL VS STATE OF ODISHA	RAMDAS ACHARY VS	LAKHANPUR /123 /2025 () //